

# **HIGH COURT OF JAMMU AND KASHMIR**

(Office of the Registrar General at Jammu)

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## **ORDER**

No: 588

Dated: 25/11/2020

Shri Rajeev Gupta, Director, Jammu and Kashmir Judicial Academy is appointed as Principal Secretary to Hon'ble the Chief Justice. Further, till posting of a regular incumbent in his place, he shall hold additional charge of Director, Jammu and Kashmir Judicial Academy.

The officer shall, however, continue to be responsible for management & completion of the Internship programme which is underway.

**By Order.**

  
(Jawad Ahmed)  
Registrar General

No: 17261-81/GS

Dated: 25-11-2020

**Copy of above forwarded to the:**

1. Secretary General, Hon'ble Supreme Court of India.
2. Registrar General, High Court of \_\_\_\_\_,  
..... for information.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
4. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
5. Secretary to Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu
6. Secretary to Government, Department of Law, Union Territory of Ladakh,
7. Registrar Vigilance, High Court of J&K, Jammu,
8. Registrar Computers, High Court of J&K, Jammu,
9. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
10. Registrar Rules, High Court of J&K, Jammu  
..... for information.
11. Member Secretary, J&K State Legal Services Authority, Jammu
12. Director, Jammu and Kashmir Judicial Academy, Jammu
13. Director, State Judicial Academy, \_\_\_\_\_,
14. Principal District & Sessions Judges, \_\_\_\_\_,
15. Director Finance, High Court of J&K, Main Wing, Jammu  
..... for information.
16. CPC, e-Courts, High Court of J&K, Jammu with the request to get the same uploaded on the official website of High Court of J&K.
17. Office file.

  
Registrar General